

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016

And

APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated : 20th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Vishrov Mukherjee
Mr. Rohit Venkat for R.2

ORDER

List these matters on **19.10.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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